

**COURT NO. 25**  
**THE HONOURABLE SRI JUSTICE ANIL KUMAR JUKANTI**

**To be heard on Monday the 18th day of November 2024(AT 10:30 AM - HYBRID MODE) NOTE-For  
Registration - <https://tshc.vconsol.com/register> For attending Court Proceedings -  
<https://tshc.vconsol.com/login>**

**(DAILY LIST)**

<b>SNO</b>	<b>CASE</b>	<b>PETITIONER ADV.</b>	<b>RESPONDENT ADV.</b>	<b>DISTRICT</b>
<b><u>FOR JUDGMENT</u></b>				
1	WP/34853/2014 IA 1/2014(WPMP 43603/2014)(Direction Petition) IA 1/2016(WPMP 57079/2016)(Direction Petition)	K UDAYA SRI	GP FOR EDUCATION P BHANU PRAKASH (SC FOR KAKATIYA UNIVERSITY WARANGAL) (R3) P BHANU PRAKASH (SC FOR KAKATIYA UNIVERSITY WARANGAL) (R2)	WARANGAL
<b><u>FOR ADMISSION</u></b>				
2	CC/2425/2024	R. PRABHAKAR		MAHABUBABAD
3	CRP/3577/2024 IA 1/2024(Direction Petition)	A NAGARAJU		WANAPARTHY
<b><u>FOR APPEARANCE</u></b>				
4	CC/286/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Dispense with Petition) IA 3/2024(Dispense with Petition)	KARNAM RAMESH	GP FOR SERVICES I RR 1 & 2 Notice Served. R3 Notice sent through D.J.Nirmal dist. at Nirmal and by Rpad not yet retd.	NIRMAL
<b><u>FOR DISMISSAL</u></b>				
5	WP/24590/2013 IA 1/2013(WVMP 3122/2013)(Vacate Stay Petition) IA 2/2013(WPMP 30281/2013)(Suspension Petition)	M RAM MOHAN REDDY (SC FOR TSRTC)	A THIRUPATHI REDDY V HARI HARAN V HARI HARAN (R18) GP FOR LABOUR (R19)	HYDERABAD
6	WP/11513/2014 IA 1/2014(WPMP 14501/2014)(Direction Petition) IA 1/2018(Fix an Early Date)	S M SUBHAN	K SURYANARAYANA (R88) A KRISHNAM RAJU (R87)	RANGA REDDY
7	WP/12596/2014 IA 1/2014(WPMP 15800/2014)(Direction Petition) IA 2/2014(WPMP 15801/2014)(Direction Petition) IA 3/2014(WPMP 23063/2014)(Direction Petition) IA 4/2014(WPMP 23064/2014)(Direction Petition)	V NARASIMHA GOUD	R ANURAG (SC FOR TSRTC) M RAM MOHAN REDDY (SC FOR TSRTC) (R10)	MAHABUBNAGAR
8	WP/13362/2014 IA 1/2014(WPMP 16716/2014)(Direction Petition) IA 1/2016(WVMP 2522/2016)(Vacate Stay Petition)	NARINDER PAL SINGH	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	HYDERABAD
9	WP/41697/2015 IA 1/2015(WPMP 53813/2015)(Direction Petition)	SURENDRA DESAI	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD)	ADILABAD

10	WP/32120/2016 IA 1/2016(WPMP 39717/2016)(Direction Petition)	SRINIVASA RAO MADIRAJU	GP FOR HOME NAYAKAWADI RAMESH (R10) NAYAKAWADI RAMESH (R19) NAYAKAWADI RAMESH (R7) NAYAKAWADI RAMESH (R14) NAYAKAWADI RAMESH (R11) NAYAKAWADI RAMESH (R17) NAYAKAWADI RAMESH (R5) NAYAKAWADI RAMESH (R12) NAYAKAWADI RAMESH (R8) NAYAKAWADI RAMESH (R15) NAYAKAWADI RAMESH (R6) NAYAKAWADI RAMESH (R20) NAYAKAWADI RAMESH (R13) NAYAKAWADI RAMESH (R16) NAYAKAWADI RAMESH (R4) NAYAKAWADI RAMESH (R18)	RANGA REDDY
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11	WP/35508/2016 IA 1/2016(WPMP 43743/2016)(Direction Petition) IA 1/2017(WPMP 23973/2017)(Miscellaneous Petition) IA 2/2017(WPMP 25314/2017)(Miscellaneous Petition)	D L PANDU	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	HYDERABAD
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**FOR ORDERS**

12	WP/18354/2013 IA 1/2013(WPMP 22404/2013)(Direction Petition)	N V ANANTHA KRISHNA	GP FOR HIGHER EDUCATION	HYDERABAD
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13	WP/31270/2013 IA 1/2013(WPMP 38847/2013)(Suspension Petition) IA 1/2017(WPMP 28899/2017)(Miscellaneous Petition)	NARINDER PAL SINGH	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA RAMA RAO GANTANNAGARI (R11)	RANGA REDDY
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14	WP/9563/2014 IA 1/2014(WVMP 1619/2014)(Vacate Stay Petition) IA 2/2014(WPMP 12001/2014)(Direction Petition) IA 1/2018(Fix an Early Date)	K UDAYA SRI	K SRINIVASA MURTHY V UMA DEVI (R4)	HYDERABAD
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15	WP/16454/2014 IA 1/2014(WPMP 20421/2014)(Direction Petition)	P VENKATESWAR RAO	GADDAM SRINIVAS (SC FOR TSRTC)	NALGONDA
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16	WP/18657/2014 IA 1/2014(WPMP 23399/2014)(Direction Petition)	P ANUSHA	R VINOD REDDY(SC FOR TSTRANSCO)	NALGONDA
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17	WP/25831/2015 IA 1/2015(WPMP 33542/2015)(Direction Petition)	POTTIGARI SRIDHAR REDDY	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	HYDERABAD
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18	WP/35583/2016 IA 1/2016(WPMP 43831/2016)(Direction Petition) IA 1/2020(Fix an Early Date)	RAPOLU BHASKAR	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	HYDERABAD
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19	WP/8363/2023 IA 1/2023(Direction Petition)	D. Laxminarayana (PARTY IN PERSON)	ADDL ADVOCATE GENERAL - (R4) - (R2) - (R3) HCJ Note	HYDERABAD
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**FOR ADMISSION**

20	CC/1412/2018 IA 1/2024(Permission Petition)	CH GANESH	G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R3) R 1 notice sent through the chief judge ccc hyd and by rpad not yet reted served. RR 2 and 3 notice served.	WARANGAL
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**SPECIALLY IDENTIFIED CASES**

21	WP/19766/2013 IA 1/2013(WPMP 24210/2013)(Direction Petition) WP/19874/2013	PRABHAKAR CHIKKUDU	GP FOR ENERGY GP FOR SOCIAL WELFARE (R2) V UMA DEVI (SC FOR TRANSCO) (R1)	KHAMMAM
22	WP/19874/2013 IA 1/2013(WPMP 24371/2013)(Direction Petition)	PRABHAKAR CHIKKUDU	K UDAYA SRI	KHAMMAM
23	WP/20616/2013 IA 1/2013(WPMP 25282/2013)(Stay Petition) IA 2/2013(WPMP 25283/2013)(Direction Petition)	PRABHAKAR CHIKKUDU	GP FOR ENERGY K UDAYA SRI (R11)	KHAMMAM
24	WP/20628/2013	PRABHAKAR CHIKKUDU	GP FOR ENERGY K UDAYA SRI (R20) GP FOR SOCIAL WELFARE (R19)	KHAMMAM
25	WP/22967/2016 IA 1/2016(WPMP 28247/2016)(Direction Petition)	B KRISHNA	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	KHAMMAM

**ADMISSION**

26	WP/10230/2013 IA 1/2013(WPMP 12707/2013)(Direction Petition)	K UDAYA SRI	DR K LAKSHMI NARASIMHA (SC FOR UBI)	HYDERABAD
27	WP/11438/2024 IA 1/2024(Direction Petition) WP/21300/2023	PRABHAKAR CHIKKUDU	T MAHENDER RAO (SC FOR NIT T.S WARANGAL) (R2) HCJ NOTE CS	WARANGAL
28	WP/21300/2023 IA 2/2023(Suspension Petition) IA 3/2023(Direction Petition)	S NAGESH REDDY	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA GP FOR EDUCATION (R2) T MAHENDER RAO (SC FOR NIT T.S WARANGAL) (R3)	WARANGAL

**ADJOURNED**

29	WP/8833/2013 IA 3/2013(WPMP 14526/2013)(Direction Petition) IA 1/2017(WPMP 6381/2017)(Stay Petition) IA 2/2017(WPMP 6557/2017)(Stay Petition)	CHETLURU SREENIVAS	G VENKAT SRI MAITHREYA (R2) K UDAYA SRI (R45)	HYDERABAD
30	WP/16979/2013	K S MURTHY	GP FOR HIGHER EDUCATION G MALLA REDDY (R11) DEEPAK BHATTACHARJEE (R12)	NIZAMABAD
31	WP/21308/2013 IA 1/2013(WPMP 26090/2013)(Direction Petition)	K VASUDEVA REDDY	NANDIGAM KRISHNA RAO	ADILABAD
32	WP/24104/2013 IA 1/2017(WPMP 32941/2017)(Miscellaneous Petition)	S GANESH	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA K MANI DEEPIKA (R14)	HYDERABAD

33	WP/30696/2013 IA 1/2016(WPMP 15381/2016)(Fix an Early Date) IA 1/2017(WPMP 37459/2017)(Fix an Early Date)	SHAIK FATIMA BEGUM HYD AND 2 OTHERS(PARTY IN PERSON)	B GEETA M RAMESH REDDY (SC FOR EPFO) (R29) B NALIN KUMAR (R30)	HYDERABAD
34	WP/4107/2014 IA 1/2014(WPMP 5063/2014)(Direction Petition)	P B VIJAY KUMAR	GP FOR SERVICES I DEEPAK BHATTACHARJEE (R9)	HYDERABAD
35	WP/6151/2014	P S P SURESH KUMAR	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA RAMA RAO GANTANNAGARI (R8)	HYDERABAD
36	WP/11735/2014 IA 1/2014(WPMP 14763/2014)(Direction Petition)	G PAVANA MURTHY	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA splcell	HYDERABAD
37	WP/11924/2014 IA 1/2014(WPMP 15000/2014)(Direction Petition) WP/4305/2014 WP/17681/2016 WP/27488/2016 WP/27534/2016	P B VIJAY KUMAR	GP FOR HIGHER EDUCATION AKA VENKATARAMANA (R3) B GEETA (R6)	HYDERABAD
38	WP/4305/2014 IA 1/2015(WPMP 12555/2015)(Amendment Petition)	P B VIJAY KUMAR	GP FOR EDUCATION SRINIVASA RAO MADIRAJU (R18)	HYDERABAD
39	WP/17681/2016 IA 1/2016(WPMP 21742/2016)(Direction Petition)	P B VIJAY KUMAR	A SRINIVAS	HYDERABAD
40	WP/27488/2016 IA 1/2016(WPMP 34042/2016)(Direction Petition)	P B VIJAY KUMAR	GP FOR HIGHER EDUCATION GADDAM SRINIVAS (R48)	HYDERABAD
41	WP/27534/2016 IA 1/2016(WPMP 34103/2016)(Direction Petition)	P B VIJAY KUMAR	GP FOR HIGHER EDUCATION GADDAM SRINIVAS (R65)	HYDERABAD
42	WP/18456/2014 IA 1/2014(WPMP 23139/2014)(Direction Petition)	K UDAYA SRI	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	RANGA REDDY
43	WP/20110/2014 IA 1/2014(WPMP 25214/2014)(Direction Petition)	M VIJAYA KANTH	GADDAM SRINIVAS (SC FOR TSRTC)	NALGONDA
44	WP/21580/2014 IA 1/2014(WPMP 27077/2014)(Direction Petition) IA 1/2019(Fix an Early Date)	SURENDRA DESAI	NANDIGAM KRISHNA RAO	ADILABAD
45	WP/36150/2014	V NARASIMHA GOUD	GADDAM SRINIVAS (SC FOR TSRTC)	NALGONDA
46	WP/1295/2015 IA 4/2015(WPMP 33133/2015)(Suspension Petition) IA 1/2017(WPMP 23972/2017)(Miscellaneous Petition) IA 2/2017(WPMP 25201/2017)(Miscellaneous Petition)	P S P SURESH KUMAR	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	NIZAMABAD

47	WP/4646/2015 IA 1/2015(WPMP 6158/2015)(Direction Petition) IA 1/2019(Fix an Early Date)	SURENDRA DESAI	NANDIGAM KRISHNA RAO N S P RAMA RAO (R2) N S P RAMA RAO (R3) N S P RAMA RAO (R4)	ADILABAD
48	WP/5076/2015 IA 1/2015(WPMP 6769/2015)(Fix an Early Date) IA 1/2017(WPMP 5361/2017)(Fix an Early Date) IA 1/2024(Implead Petition)	K UDAYA SRI	MUJIB KUMAR SADASIVUNI (R73)	KARIMNAGAR
49	WP/6707/2015	K S V SUBBA RAO	T DURGA REDDY(SC FOR ANGRAU) GP FOR AGRICULTURE (R3) S CHALAPATHI RAO (SC FOR PJTSAU) (R4) GP FOR AGRICULTURE (AP) (R4)	NIZAMABAD
50	WP/9839/2015 IA 1/2015(WPMP 12937/2015)(Direction Petition)	D RAMAKRISHNA	V UMA DEVI	MAHABUBNAGAR
51	WP/10181/2015	J PRABHAKAR	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA K VASUDEVA REDDY (R42)	HYDERABAD
52	WP/10934/2015 IA 1/2015(WPMP 14450/2015)(Direction Petition)	G V SHIVAJI	V UMA DEVI (SC FOR GENCO)	KHAMMAM
53	WP/12586/2015 IA 1/2015(WPMP 16552/2015)(Direction Petition) IA 1/2024(Additional Material Petition)	G V SHIVAJI	GP FOR ENERGY V UMA DEVI (SC FOR GENCO) (R2) GP FOR REVENUE (R44)	KARIMNAGAR
54	WP/15624/2015 IA 1/2015(WPMP 20330/2015)(Direction Petition) IA 1/2016(WVMP 1030/2016)(Vacate Stay Petition) WP/15620/2015	PAPAI AH PEDDAKULA	R ANURAG (SC FOR TSRTC) B MAYUR REDDY (SC FOR TSRTC)	MAHABUBNAGAR
55	WP/15620/2015 IA 1/2015(WPMP 20325/2015)(Direction Petition)	PAPAI AH PEDDAKULA	R ANURAG (SC FOR TSRTC)	MAHABUBNAGAR
56	WP/21614/2015 IA 1/2015(WPMP 27869/2015)(Direction Petition) IA 1/2017(WPMP 24411/2017)(Miscellaneous Petition)	DANTU VENKATA RAMANA SARMA	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	KHAMMAM
57	WP/24578/2015 IA 1/2015(WPMP 31911/2015)(Suspension Petition)	CH DHANAMJAYA	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	HYDERABAD
58	WP/30512/2015 IA 1/2015(WPMP 39435/2015)(Suspension Petition)	GUDI MADHUSUDHAN REDDY	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD)	KARIMNAGAR

59	WP/34639/2015 IA 1/2015(WPMP 44504/2015)(Suspension Petition) IA 1/2016(WVMP 1670/2016)(Vacate Stay Petition)	A K JAYAPRAKASH RAO	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) SC FOR SINGARENI C	ADILABAD
60	WP/40560/2015 IA 1/2016(WVMP 1794/2016)(Vacate Stay Petition)	A K JAYAPRAKASH RAO	ZAKIR ALI DANISH R VINOD REDDY(SC FOR TSTRANSCO)	WARANGAL
61	WP/3417/2016 IA 1/2016(WPMP 4365/2016)(Direction Petition) IA 2/2016(WPMP 4366/2016)(Suspension Petition)	K UDAYA SRI	GP FOR EDUCATION P BHANU PRAKASH (SC FOR KAKATIYA UNIVERSITY WARANGAL) (R6) P BHANU PRAKASH (SC FOR KAKATIYA UNIVERSITY WARANGAL) (R2)	WARANGAL
62	WP/11870/2016	S M SUBHAN	A SRINIVAS REDDY (SC FOR TSRTC)	MEDAK
63	WP/13589/2016 IA 2/2016(WPMP 43494/2016)(Additional Material Petition) IA 1/2024(Direction Petition)	M/s. OM LAW FIRM	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD)	KHAMMAM
64	WP/13897/2016	GADDAM SRINIVAS (SC FOR TSRTC)	S A K MYNUDDIN (R11) GP FOR LABOUR (R10) S A V RATNAM (R2)	KARIMNAGAR
65	WP/15502/2016	Y V ANIL KUMAR	J PRABHAKAR	HYDERABAD
66	WP/15519/2016 IA 1/2023(Direction Petition)	J SUDHEER	K UDAYA SRI	HYDERABAD
67	WP/19312/2016 IA 1/2016(WPMP 23694/2016)(Stay Petition)	DEEPAK BHATTACHARJEE	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA P B VIJAY KUMAR (R14)	HYDERABAD
68	WP/23292/2016 IA 1/2016(WPMP 28694/2016)(Direction Petition) IA 1/2022(Fix an Early Date)	PRATUSHA BOPANA	M SHALINI K NANDINI ALIAS A NANDINIREDDY (R45)	HYDERABAD
69	WP/29616/2016 IA 1/2016(WPMP 36660/2016)(Direction Petition) IA 1/2024(Permission Petition)	SADU RAJESWARA REDDY	GP FOR HIGHER EDUCATION M MURALI KRISHNA (R6) B NALIN KUMAR (R35)	HYDERABAD
70	WP/39145/2016 IA 1/2017(WPMP 26032/2017)(Fix an Early Date)	KOWTURU PAVAN KUMAR	GP FOR PANCHAYAT RAJ RURAL DEV R PADMA REKHA (SPL C MGNREGS) (R9)	NALGONDA
71	WP/24638/2017 IA 1/2017(WPMP 30509/2017)(Direction Petition)	CH GANESH	GP FOR MEDICAL HEALTH FW GP FOR SERVICES I (R14)	HYDERABAD
72	WP/26278/2017 IA 1/2017(WPMP 32581/2017)(Direction Petition) IA 1/2021(Direction Petition)	SRINIVASA RAO MADIRAJU	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA V UMA DEVI (R2) A S VASUDEVAN (R2)	HYDERABAD
73	WP/31435/2017 WP/40519/2017	AMRUTHA SANJEEVA	GP FOR LABOUR M VIJAYA KUMAR GOUD (R64)	HYDERABAD

74	WP/40519/2017 IA 1/2017(WPMP 50300/2017)(Direction Petition)	M VIJAYA KUMAR GOUD	AMRUTHA SANJEEVA	HYDERABAD
75	WP/32605/2017 IA 2/2017(WPMP 43039/2017)(For Being Mentioned)	D LINGA RAO	GP FOR REVENUE GP FOR SERVICES I (R13)	NIZAMABAD
76	WP/38906/2017 IA 1/2017(WPMP 48273/2017)(Direction Petition)	KOWTURU PAVAN KUMAR	GP FOR SERVICES II	WARANGAL
77	WP/44335/2017 IA 1/2018(For Being Mentioned) IA 1/2021(Miscellaneous Petition)	D BALA KISHAN RAO	GP FOR SERVICES II (R2)	NALGONDA

#### **INTERLOCUTORY**

78	WP/2970/2013 IA 1/2013(WPMP 3657/2013)(Direction Petition) IA 2/2013(WPMP 3658/2013)(Direction Petition)	D RAMAKRISHNA	GP FOR WOMEN DEV CHILD WELFARE	WARANGAL
79	WP/9431/2013 IA 1/2013(WPMP 11764/2013)(Suspension Petition) WP/9420/2013	T C D SEKHAR	M/S INDUS LAW FIRM	HYDERABAD
80	WP/9420/2013 IA 1/2013(WPMP 11752/2013)(Suspension Petition)	K AMARENDER RAJU	M/S INDUS LAW FIRM V R N PRASHANTH (R159)	HYDERABAD
81	WP/20638/2013 IA 1/2014(WPMP 19834/2014)(Implead Petition) IA 2/2014(WVMP 89122/2014)(Vacate Stay Petition)	M/S INDUS LAW FIRM	GP FOR LABOUR VASUDHA NAGARAJ (R2) VASUDHA NAGARAJ	HYDERABAD
82	WP/30552/2013 IA 1/2013(WPMP 37938/2013)(Direction Petition) WP/29424/2013	L VENKATESHWAR RAO	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA A SAMIR KUMAR REDDY (SC FOR CGSC) (R24) AKA VENKATARAMANA (R23)	KARIMNAGAR
83	WP/29424/2013 IA 1/2013(WPMP 36562/2013)(Direction Petition)	L VENKATESHWAR RAO	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA AKA VENKATARAMANA (R18)	KARIMNAGAR
84	WP/9815/2014 IA 1/2014(WPMP 12299/2014)(Direction Petition)	S CHANDRASEKHAR	PODILA HARI PRASAD	ADILABAD
85	WP/5413/2016 IA 1/2016(WPMP 6888/2016)(Direction Petition) WP/5335/2016	M VENKAT RAM REDDY	GP FOR PANCHAYAT RAJ RURAL DEV	NALGONDA
86	WP/5335/2016 IA 1/2016(WPMP 6795/2016)(Direction Petition)	M VENKAT RAM REDDY	GP FOR PANCHAYAT RAJ RURAL DEV	NALGONDA

87	WP/12181/2016 IA 4/2016(WPMP 174778/2016)(Restoration Petition) IA 1/2019(Fix an Early Date) IA 2/2019(Condone Delay Petition) IA 3/2019(Restoration Petition)	M RAMAKANTH	GP FOR EDUCATION letter	HYDERABAD
88	WP/28185/2016 IA 2/2016(WPMP 42147/2016)(Restoration Petition) WP/28186/2016	CH SRINIVASA RAJU	GP FOR ANIMAL HUSBANDARY GP FOR FISHERIES (R33) cs	HYDERABAD
89	WP/28186/2016 IA 2/2016(WPMP 48796/2016)(Restoration Petition)	CH SRINIVASA RAJU	GP FOR ANIMAL HUSBANDARY	HYDERABAD
90	WP/32875/2016 IA 1/2016(WPMP 40674/2016)(Stay Petition) IA 1/2018(Extension Petition)	G V S GANESH	GP FOR LABOUR PRABHAKAR CHIKKUDU (R2)	HYDERABAD
91	WP/33866/2016 IA 1/2016(WPMP 41788/2016)(Direction Petition) IA 1/2023(Direction Petition) IA 1/2024(Direction Petition) WP/33787/2016 WP/33868/2016	N JOY	V UMA DEVI (SC FOR GENCO) (R14) GP FOR LAND ACQUISITION (R13)	KHAMMAM
92	WP/33787/2016 IA 1/2016(WPMP 41686/2016)(Direction Petition) IA 1/2024(Direction Petition)	N JOY	V UMA DEVI (SC FOR GENCO) (R115) GP FOR LAND ACQUISITION (R116)	KHAMMAM
93	WP/33868/2016 IA 1/2016(WPMP 41790/2016)(Direction Petition) IA 1/2024(Direction Petition)	N JOY	A DEEPTHI ( SC FOR TSGENCO ) (R24) V UMA DEVI (SC FOR GENCO) (R4) GP FOR LAND ACQUISITION (R25) V UMA DEVI (SC FOR GENCO) (R3)	KHAMMAM
94	WP/45837/2016 IA 1/2018(Vacate Stay Petition) IA 1/2022(Vacate Stay Petition)	SIVARAJU SRINIVAS	GP FOR PROHIBITION EXCISE GP FOR SERVICES III P NARASIMHA (R4) GP FOR SERVICES I (R77) P NARASIMHA c s	WARANGAL
95	WP/45869/2016 IA 1/2016(WPMP 56525/2016)(Stay Petition) IA 1/2018(Extension Petition)	G V S GANESH	GP FOR LABOUR	HYDERABAD
96	WP/14018/2017 IA 1/2017(WPMP 17395/2017)(Direction Petition)	P GOVINDA RAJULU	GP FOR LABOUR A RAVI BABU(SC FOR TSRTC) (R11) (court slip)	KARIMNAGAR
97	WP/20072/2017 IA 1/2017(WPMP 24579/2017)(Direction Petition) IA 2/2017(WPMP 24580/2017)(Direction Petition) IA 3/2017(WPMP 24581/2017)(Direction Petition)	V NARASIMHA GOUD	DEEPTI ANAND VARIKUTI (R6) B MAYUR REDDY (SC FOR TSRTC) (R9) T BALAJI(SC FOR EPFO) (R10)	MAHABUBNAGAR
98	WP/23086/2017 IA 1/2017(WPMP 28452/2017)(Direction Petition)	BETHI VENKATESWARLU	GP FOR SERVICES II	MEDAK



99	WP/24258/2017 IA 1/2017(WPMP 30018/2017)(Direction Petition) IA 2/2017(WPMP 47827/2017)(Permission Petition)	P NARASIMHA	GP FOR HIGHER EDUCATION GP FOR SERVICES I (R20) cs	WARANGAL
100	WP/24325/2017 IA 1/2017(WPMP 30115/2017)(Suspension Petition)	M V RAJA RAAM	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA V UMA DEVI (R9) R3 UNSERVED ,::	HYDERABAD
101	WP/28373/2017 IA 1/2018(Vacate Stay Petition) IA 1/2024(Set Aside Petition) IA 2/2024(Condone Delay Petition)	P V KRISHNAIAH	GP FOR SERVICES I GP FOR SERVICES II (R45)	KHAMMAM
102	WP/28441/2017 IA 1/2021(Vacate Stay Petition)	S GOPAL RAO	GP FOR SERVICES I	NIZAMABAD
103	WP/28569/2017 IA 1/2018(Vacate Stay Petition) IA 1/2024(L R Petition)	GADI PRAVEEN KUMAR	GP FOR IRRI AND COMM AREA DEV GP FOR SERVICES II (R7)	WARANGAL
104	WP/30396/2017 IA 1/2017(WPMP 37875/2017)(Direction Petition)	ARVIND KUMAR KATA	GP FOR ANIMAL HUSBANDARY GP FOR SERVICES I (R33)	RANGA REDDY
105	WP/30827/2017 IA 1/2017(WPMP 38436/2017)(Direction Petition)	CH VENKAT RAMAN	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD)	ADILABAD
106	WP/32801/2017 IA 1/2017(WPMP 40783/2017)(Suspension Petition) WP/29207/2017	ARVIND KUMAR KATA	GP FOR ENERGY ZAKIR ALI DANISH ( SC FOR TSNPDCL ) (R2) cs	KARIMNAGAR
107	WP/29207/2017 IA 1/2017(WVMP 3899/2017)(Vacate Stay Petition) IA 2/2017(WPMP 36346/2017)(Suspension Petition)	ARVIND KUMAR KATA	GP FOR ENERGY ZAKIR ALI DANISH ( SC FOR TSNPDCL ) ZAKIR ALI DANISH ( SC FOR TSNPDCL ) (R11)	KARIMNAGAR
108	WP/34285/2017 IA 1/2017(WPMP 42635/2017)(Direction Petition)	V NARASIMHA GOUD	A RAVI BABU(SC FOR TSRTC) cs	NALGONDA
109	WP/34767/2017 IA 3/2017(WPMP 196469/2017)(Fix an Early Date)	SRINIVASA RAO MADIRAJU	GP FOR SERVICES III P V KRISHNAIAH (R4) Letter addressed to Registrar (Judicial) Dt'19-10-2024	RANGA REDDY
110	WP/39544/2017 IA 1/2019(Vacate Stay Petition) IA 1/2024(Additional Material Petition)	SRINIVAS CHITTURU	GP FOR MEDICAL HEALTH FW YENDRU SAI KUMARI (R14) MAHMOOD ALI (R6) GP FOR REVENUE (R15) MAHMOOD ALI	NALGONDA
111	WP/42665/2017 IA 1/2024(Direction Petition)	S PRADEEP KUMAR	GP FOR SOCIAL WELFARE c s	KHAMMAM
112	WP/44697/2017 IA 1/2017(Direction Petition) IA 1/2023(Vacate Stay Petition)	DEEPAK MISRA	Government Pleader for Services (Home)	-

113	WP/45175/2017 IA 2/2018(Vacate Stay Petition)	MOGILI ANAVENI	GP FOR LABOUR	HYDERABAD
<b>FINAL HEARING</b>				
114	WP/10868/2013 IA 1/2014(WPMP 10837/2014)(Direction Petition) IA 1/2017(WVMP 4335/2017)(Vacate Stay Petition) WP/14309/2013 WP/17957/2013 WP/21443/2013	K R PRABHAKAR	BHASKAR GORLA G SEENA KUMAR (SC FOR APEWIDC AND RVM SSA (R3) THE ADVOCATE GENERAL (AP) (R7) KALYANI P K (R9) GP FOR SCHOOL EDUCATION (R8) ADDL ADVOCATE GENERAL (R10) GP FOR SCHOOL EDUCATION cs	RANGA REDDY
115	WP/14309/2013 IA 6/2013(WPMP 77291/2013)(Vacation Motion Letter) IA 1/2017(WVMP 4274/2017)(Vacate Stay Petition)	D RAMALINGA SWAMY	GP FOR EDUCATION KALYANI P K (R4) GP FOR SCHOOL EDUCATION	HYDERABAD
116	WP/17957/2013 IA 1/2017(WVMP 4249/2017)(Vacate Stay Petition)	K R PRABHAKAR	KALYANI P K GP FOR SCHOOL EDUCATION ADDL ADVOCATE GENERAL (R7)	MAHABUBNAGAR
117	WP/21443/2013 IA 1/2013(WPMP 26246/2013)(Direction Petition)	J SOMASUNDARAM	KALYANI P K GP FOR ENERGY (R17)	MAHABUBNAGAR
118	WP/33760/2013	MASTAN VALI SHAIK	GP FOR LABOUR V HARI HARAN (R128)	HYDERABAD
119	WP/36209/2014	P SRIDHAR RAO	GP FOR SERVICES III GP FOR AGRICULTURE (R3) GP FOR AGRICULTURE (R41)	WARANGAL
120	WP/1033/2016	G ALLABAKASH	V UMA DEVI (SC FOR GENCO)	KHAMMAM
121	WP/36160/2016	E MADAN MOHAN RAO	VEDULA SRINIVAS (R44) GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R43) cs	HYDERABAD
122	WP/1102/2017	RAGHAVAN K THALAPAKA	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) SC FOR SINGARENI C (R5)	KARIMNAGAR
123	WP/2881/2017	A TULSI RAJ GOKUL	GP FOR LABOUR MOGILI ANAVENI (R15)	HYDERABAD
124	WP/3138/2017	AVADESH NARAYAN SANGHI	GP FOR LABOUR SC FOR THE CHARMINAR COOP URBAN BANK LTD.	HYDERABAD
125	WP/3349/2017	V MALLIK	GP FOR ANIMAL HUSBANDARY GP FOR ANIMAL HUSBANDARY (AP) (R52) GP FOR SERVICES I (R50) GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R51)	NALGONDA
126	WP/3558/2017	P PRABHAKAR REDDY	GP FOR ENERGY	NALGONDA
127	WP/3744/2017	SANJEEV REDDY GILLELA	GP FOR HOME GP FOR SERVICES I (R67)	KARIMNAGAR
128	WP/6966/2017	S LAKSHMI KANTH		KHAMMAM
129	WP/13957/2017 WP/11652/2017	V RAVICHANDRAN	GP FOR TRANSPORT GP FOR SERVICES I (R28) court slip	MAHABUBNAGAR

130	WP/11652/2017	V RAVICHANDRAN	GP FOR TRANSPORT GP FOR SERVICES I (R7)	KARIMNAGAR
131	WP/21251/2017	L PRABHAKAR REDDY	A KRISHNAM RAJU (R131)	RANGA REDDY
132	WP/25471/2017	A BHASKARA CHARY	GP FOR SERVICES I c s	WARANGAL
133	WP/30491/2017 IA 1/2017(WPMP 38004/2017)(Direction Petition) IA 5/2018(Additional Material Petition) IA 1/2021(Direction Petition)	T KOTESWARA RAO PRABHAKAR CHIKKUDU	CH SAMSON BABU (cour tslip)	MEDAK
134	WP/40297/2017	ARVIND KUMAR KATA	GP FOR SERVICES I (R2) GP FOR SERVICES II (R3)	WARANGAL
135	WP/40766/2017	G RAVI MOHAN	M RAM MOHAN REDDY (SC FOR TSRTC)	HYDERABAD